

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd.

.... Applicant/petitioner

v.

Govt. of national Capital Territory of Delhi

.... Respondent

Order under Section 391-394

Order delivered on 20.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

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For the Respondent

Proxy counsel Apoorva Chowdhury for Ms Tania
Sharma appearing for RD/OL

ORDER

At request of the RD counsel, list the matter for hearing on
24.12.2020.

— Scl —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Scl —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)